

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 5th August, 2022

No.HCM/LSC/Lok Adalat-8/ In view of the direction given by the Hon'ble Executive Chairman, NALSA during the online Meeting with the Hon'ble Executive Chairperson and Member Secretary, SLSAs held on 4th August, 2022 and as approved by the Hon'ble Executive Chairman, MASLSA, the decision of this authority to re-schedule National Lok Adalat on 27th August, 2022 is hereby cancelled. Accordingly, National Lok Adalat will be held on the earlier schedule date i.e. 13th August, 2022.

Sd/-

(Shubham Vashist)

Secretary

High Court Legal Services Committee
High Court of Manipur

Imphal, the 5th August, 2022

No.HCM//LSC/Lok Adalat-8/ 13756-72
Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The President, High Court Bar Association of Manipur.
5. The President, All Manipur Bar Association.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. All the Assistant Registrar, High Court of Manipur
8. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Chairman, HCLSC, High Court of Manipur.
10. The P.S. to Registrar General, High Court of Manipur.
11. The P.S. to Registrar (Judl.), High Court of Manipur.
12. The P.S. to Member Secretary, MASLSA.
13. The System Analyst, High Court of Manipur.
- *for uploading the same to the official website of High Court of Manipur.*
14. The Superintendent Judl. – I, Judl. – II & Judl. III, High Court of Manipur.
15. Mr. Ronald Yambem, LDC, HCLSC.
- *for uploading the same to the official website of HCLSC.*
16. Notice Board.
17. Guard file

(Shubham Vashist)

Secretary

High Court Legal Services Committee
High Court of Manipur
